Annevure 1

| Date of con | nmencement of liquidation: | 18-Oct-24 List of Stakeholders as on: | | | | | | | | | | | | 26-Jun-25 | |
|-------------|----------------------------|---------------------------------------|-----------------|--------------------------|-----------------|--|---|---|-----------------------------|--|----------------------------|---|--------------------------|------------------------------------|-----------------|
| | | | | | | | | List of secured financial creditors | | | | | | | (Amount in |
| | | Details of | claim received | | | | | Details of claim admitted | | | 1 | | | | (Amount in |
| SI. No. | Name of creditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | % share in total amount of claims admitted | Amount of contingent clain | Amount of any mutual dues, that may be set- | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
| 1 | IndusInd Bank Limited | 16 Nov-24 | 22,42,45,594.80 | 22,42,45,594.80 | Secured | 8,41,06,000.00 | Company is relinquished and the guarantees and | A. Primary- Hypothecation of the entire current assets of the firm comprising, inter alia, of stocks of raw material, work in progress, finished goods, receivables, book debts and other current asset B. Collateral: 1. All the Piece and Parcel of Land (Together with the building/ structure built thereon, if any) situated at Dist. Tahasil, Mouze- Cuttack, Sahar Unit No. 32, Madhupatna, Khata No. 2, Plot No. 762/1523, Area. Ac. 0.060 Dec. Kisam Homestead two owned by Mr. Ajaya Kumar Bhuiyan, Butted and Bounded by: In North & South-Road, In east- Plot No. 3579 and 3578, In west- Bima Moharana; 2. All the Piece and Parcel of Land (Together with the building/ structure built thereon, if any) situated at Dist. Tahasil, Mouze- Cuttack, Sahar Unit No. 37, Badambadi, P. S. Madhupatna, No. 4, Tahsil- Cuttack Sadar No. 266, Mutation Khata No. 535/175, Plot No. 499/107, Area Ac. 0.003 exp. Plot No. 491, Area Ac. 0.102 Dec., Total Area- 0.105 Decimals, Kisam- Homestead and also; 3. All the Piece and Parcel of Land (Together with the building/ structure built hereon, if any) situated at Dist. Tahasil, Mouze- Cuttack, Sahar Unit No. 37, Badambadi, P. S. Madhupatna, No. 4, Tahsil- Cuttack Sadar No. 226, Mutation Khata No. 14-D1, Plot No. 528/1169, Area Ac. 0.003 Decimals (Homestead), Plot No. 499/1170, Area Ac. 0.017 Decimals (Homestead), Plot No. 499/1170, Area Ac. 0.017 Decimals, Total Area-0.056 Decimals (Homestead), Plot No. 524, Acre Ac. 0.017 Decimals (Homestead), Plot No. 522, S24, S24, Least-Plot No. 523, S22 & S28 and In west-Plot No. 528 (Road) 4. Personal Guarantee: Mr. Nabin Kumar Mohanty, Mrs. Rosie Mohanty, Mr. Siddhant Mohanty and Mr. Ajaya Kumar Bhuyan | 88,41,06,000.00 | 69.35% | | o a | 0.00 | 0 | |
| | Total | | 22,42,45,595 | 22,42,45,59 | 5 | 8,41,06,000 | - | | 88,41,06,000 | 69.35% | | - | | - | |